

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:151

ANSWERED ON:25.07.2006

USE OF CIVIL DEFENCE

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to make the Civil Defence a National movement so that victims of disaster and acts of terrorism could be helped more effectively and quickly;
- (b) if so, the incentives being provided to the Civil Defence volunteers and proposed to provide to strengthen them;
- (c) the estimated Civil Defence volunteers providing their services at present all over the country; and
- (d) the steps being taken to attract more and more people to join the Civil Defence particularly in militant affected areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

- (a): Civil Defence is organized as an integral part of the defence of the country which includes measures for affording protection to any person, property, place or thing against any hostile attack, whether during any war, external aggression, internal disturbance or otherwise. As a measure of continued strengthening of civil defence in the country, Government have issued instructions that the services of civil defence volunteers may also be utilized by the State Governments for mitigation/prevention and preparedness for disasters as well as for response and relief after a disaster has struck.
- (b): Civil Defence is to be organized primarily on a voluntary basis, wherein persons from all walks of life are enrolled and trained as a measure of their social contribution. However, nominal allowances are paid during training, rehearsals and actual deployment.
- (c): About 5 Lakh Civil Defence volunteers are enrolled in Civil Defence.
- (d): Awareness campaigns have been undertaken through advertisements in print and audio-visual media at the National level to generate enthusiasm amongst the common people regarding Civil Defence.